NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH

COURT NO. 1

A TENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW

TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

2. Hon'ble Member	(T)	Dr. Ashok	Kumar	Mishra
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	T.P No.	Purpose	Section	Name of the Parties
CP 65/15	TP 78/16	Hearing	397 398	Asianet Network Pvt. Ltd. & 3 Ors. Vs. Kannada Prabha Publi- cations Ltd. & 3 Ors.

(Petitioner

SL.NO. NAME (IN CAPITAL)

DESIGNATION

&

PHONE NUMBER

REPRESENTATION TO WHOM

Respondent)

SIGNATURE

1. M. SUNIL RAJA

Respondents 2-4

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1 25 Counsel for pathjoner is absent. Petitioner is also called, absent. Counsel for R-1 is present. It is reported that affidavit was filed on behalf or R-1 regarding the utilisation of the amount by the Company. For filing 2 sets of copies on behalf of R-2 to R-4, time granted till 12.04.2017.

Counsel for R-1 to R-4 are directed to serve notice on the counsel for petitioner about the next date of hearing.

List it on 12.04.2017.

MEMBER (J)

MEMBER (T)